# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 991 TO BE ANSWERED ON 22<sup>ND</sup> JULY, 2022

### **"RECRUITMENT OF PHYSIOTHERAPISTS IN CGHS"**

#### 991 DR. ALOK KUMAR SUMAN:

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:may please refer to USQ No.3297 dated 12.07.2019 and state that

(a) the total number of sanctioned vacancies of physiotherapists in Central Government Health Scheme (CGHS) along with the manner in which said vacancies have been filled, viz. recruitment/ deputation, vacancy-wise;

(b) whether recruitment rules for physiotherapists have been framed or amended in consultation with Department of Personnel and Training in light of recommendation of 7th Central Pay Commission and if so, the details thereof and if not, the reasons therefor along with the time by which these are likely to be framed; and

(c) the details of suggestions and comments received by the Government in response to public notice issued seeking public opinion on draft Recruitment Rules for Physiotherapists Grade-I in December 2017 along with the action taken thereon?

### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): There is one sanctioned post of Physiotherapist in Central Government Health Scheme(CGHS) and it is filled up on deputation basis. Recruitment Rules are framed in consultation with Department of Personnel and Training. Comments received are incorporated in Draft Recruitment Rules.